## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 932/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

S. No. NAME

IDBI Trusteeship Services Ltd

Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

1. OFEPAN DIXIT

ily MDP 1 PARTINERS Advocate for Report Dets.

2. Akshi Crandle Adv. Bor i/b Mkg. the Peninones

ORDER

TCP No. 932/I&BP/NCLT/MB/MAH/2017

According to Corporate Debtor, this matter has already been disposed of. Hence, wrongly on Board.

Sd/- >

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)